

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

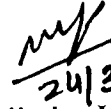
No. K.13030/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 24th March, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Pradeep Nandrajog, Judge of the Delhi High Court, to be the Chief Justice of the Rajasthan High Court with effect from the date he assumes charge of his office.


24/3/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

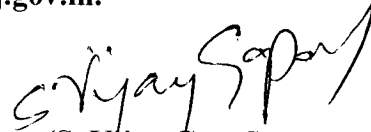
The Manager,
Government of India Press,
FARIDABAD

No. K. 13030/01/2017-US.II

Dated 24.03.2017.

Copy to:-

- 1 Shri Justice Pradeep Nandrajog, Judge, Delhi High Court, New Delhi.
- 2 The Secretary to the Governor of Rajasthan, Jaipur.
- 3 The Secretary to the Chief Minister, Rajasthan, Jaipur.
- 4 The Secretary to Acting Chief Justice, Rajasthan High Court, Jodhpur.
- 5 The Chief Secretary, Government of Rajasthan, Jaipur.
- 6 The Registrar General, Rajasthan High Court, Jodhpur.
- 7 The Secretary to Lt. Governor, Govt. of NCT of Delhi, Delhi.
- 8 The Secretary to the Chief Minister, Govt. of NCT of Delhi, Delhi.
- 9 The Secretary to Chief Justice, Delhi High Court, New Delhi.
- 10 The Chief Secretary, Government of NCT of Delhi, Delhi.
- 11 The Registrar General, Delhi High Court, New Delhi.
- 12 President's Secretariat, (CA.II Section), New Delhi
- 13 PS to Principal Secretary to the Prime Minister, New Delhi.
- 14 Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 15 PS to ML&J/PS to MoS (L&J)/PSO to Secretary(J)/JS(J.I)/D.S.(Desk)/S.O.(Desk).
- 16 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 2338 2978